

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 912-913 of 2019**

**IN THE MATTER OF:**

**Anamika Singh & Ors.**

**...Appellants**

**Vs**

**Shinhan Bank & Ors.**

**....Respondents**

**Present:**

**For Appellants: Mr. Ritesh Agrawal, Mr. Aishwarya Adlakha, Mr. Teejas Bhatia, Mr. Abhinav Akesh and Mr. Moni Cinmoy, Advocates**

**For Respondents: Mr. Abhishek Puri, Advocate for Respondent No. 1  
Mr. Davesh Bhatia, Advocate for Respondent No. 2  
Mr. M.K. Pandey and Mr. Deepak Parashar, Advocates for Respondent No. 3**

**ORDER**

**31.01.2020** The parties to prepare list of dates and events linked with page numbers in the Paper Books and keep the same ready to support their arguments which they want to make on the next date.

List the Appeal 'for Admission (After Notice)' on **7<sup>th</sup> February, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)